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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. Nos. 41-A/2016, 41-B/2016, 41-C/2016, 41-D/2016 & 41-E/2016
With TP No. 41/397-398/NCLT/AHM/2016 (New)
C.A. Nos. 150/2013, 157/2013, 177/2013, 33/2014 & 50/2014
With C.P. No. 54/397-398/CLB/MB/2013 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2017**

Name of the Company:

Agroweb Trading Pvt. Ltd.


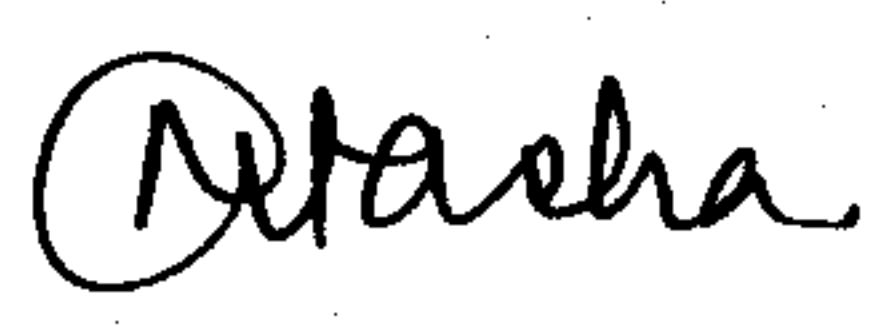
V/s.

I-Novate Technologies Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	VIJAYESH ATRÉ JATIN SEHGAL	ADVOCATE	RESPONDENT No. 1 to 6 "	
2.	NAVIN PAHWRA, SR ADV. WITH NATASHA SUTARIA FOR THAKKAR & PAHWRA, ADV.	SR. ADV. ADV. <u>ORDER</u>	PETITIONERS	

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Original Petitioners. Learned Advocate Mr. Vijayesh Atré with Learned Advocate Mr. Jatin Sehgal present for Respondents no. 1 to 6.

Heard reply arguments of Learned Counsel for Petitioners.

Written submission filed by petitioners.

For filing written submission of Respondents, list the matter on 18.09.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 15th day of September, 2017.